

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 405
IB/347/ND/2023

IN THE MATTER OF:

Tribhuvan Markplus Private Limited	...	Applicant
Versus		
Green Valley Bio- Energy Private Limited	...	Respondent

Under Section 7 of IBC Code, 2016

Order delivered on 07.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Mohit Nandwani, Adv.
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

List the matter on **01.07.2024**.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)